

C.A.No. 516 OF 1999
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
ITEM No.118 (MM) Court No.9 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.516 OF 1999@@
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Om Wati Gaur & Ors. Appellant (s)

VERSUS

Jitendra Kumar & Ors. Respondent (s)
(With office report)

Date : 30/04/2002 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) Mr. Sudhir Kumar Gupta,Adv.

For Respondent (s) Mr. R.D. Upadhyay,Adv.

Upon being mentioned the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2
Not to be taken up this week.
.SP1

(Neena Verma)
Court Master

(Radha Rani Bhatia)
Court Master